

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.02.2021 (FRIDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 736 of 2020	Indian Overseas Vs. RCM Infrastructure Ltd. & Anr.	Mayuri Raghucanshi Akshat Singh	J. Mani Vannan-R1 Aditya Verma
2.	Comp. App. (AT) (Ins) No. 757 of 2020	Vijay Kumar Penmetsa Vs. Sisir Kumar Appikatla & Ors.	Abhishek Anand	Y Suryanarayan-R1 Pankaj Vivek-R2, R3 & R4

### For Hearing

3.	Comp. App. (AT) No. 293 of 2019  <b>Part Heard</b>	Brillio Technologies Pvt. Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	P S Singh-R1 & R 2
4.	Comp. App. (AT) No. 180 of 2020	T. Shanmugapriya Vs. Embassy Travel & Tours Pvt. Ltd.  <b>With</b>	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3
5.	Comp. App. (AT) No. 181 of 2020	T. Shanmugapriya Vs. Skylift Cargo Pvt. Ltd.	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3
6.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal Rajshekhar Rao

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar